

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

OA No. 699/93  
MA No. 891/93

(8)

New Delhi this the 2nd day of April, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Promod Kumar Sharma  
s/o Shri Mam Chand Sharma  
C/o C-3, CRRI Quarters,  
Maharani Bagh, New Delhi-65

... Applicant

(None for the applicant)

Vs.

1. Union of India through the Joint  
Secretary(Admn), C.S.I.R.  
Govt. of India, Rafi Marg, New Delhi.

2. The Director, Central Road  
Research Institute, P.O.CRRI  
Mathura Road, New Delhi-20

... Respondents

(None for the respondents)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the applicant, even on the second call.

It is seen that none had appeared even on the last date of hearing.

In the above circumstances, this OA is dismissed for default and non prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

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